

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifth Lok Sabha)

SIXTY-SIXTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-sixth Report.

2. The Committee met on the 16th August, 1976 for allocation of time to the resolutions at item Nos. 2 to 4 set down in the List of Business for Friday, the 20th August, 1976.

3. The Members who had tabled the resolutions were invited to attend the sitting. Sarvashri C. K. Chandrappan, Narain Chand Parashar and Somnath Chatterjee attended.

4. The Committee recommend the allocation of time as follows:—

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|---------------------------------------------------------------------------------|-------|---------|
| (1) Resolution regarding provision of facilities for weaker sections of muslims | | 2 hours |
| (2) Resolution regarding development of hill regions | | 2 hours |
| (3) Resolution regarding unemployment situation. | | 2 hours |

NEW DELHI;
August 16, 1976
Shravana 25, 1898 (Saka)

G. G. SWELL,
Chairman,
Committee on Private Members' Bills
and Resolutions.